



NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

Dated 28th September, 2026

ORDER UNDER RULE 28(4) OF THE NCLT RULES, 2016

Ref: Notice dated 09.09.2026 issued under Rule 28(2)

This Registry had listed 60 Petitions / Applications / documents pending for removal of objections / defects in terms of Rule 28 (2) of the National Company Law Tribunal Rules, 2016, vide Notice under reference. A time of 7 days w.e.f. the date of issue of the aforesaid Notice was also provided to remove the defects in the respective matters listed at Annexure 'A' therein. Despite the time granted as above, the Petitions / Applications / documents filed before this Bench under the Companies Act, 2013 & the IBC 2016, as listed in the Annexure herein, are still pending removal of objections / defects.

2. Therefore, since the parties concerned have not taken any steps for the removal of the defect(s) within the time stipulated vide Notice dated 09.09.2026 issued under Rule 28 (2) of the National Company Law Tribunal Rules, 2016, it is notified that **each of the Applications / Petitions / documents - as listed in the Annexure herein – are hereby declined to be registered in terms of Rule 28 (4) of the National Company Law Tribunal Rules, 2016.** These pleadings / documents shall accordingly be closed and archived in the DMS portal.

3. If any party concerned is aggrieved by this decision, they may file an Appeal within 15 days as per Rule 63 of the National Company Law Tribunal Rules, 2016, before the designated Appellate Authority of NCLT.



Deputy Registrar

Encl.: Annexure, as above

To

1. Advocates / Professionals concerned – by email
2. Notice Board
3. NCLT Website
4. Guard File



NATIONAL COMPANY LAW TRIBUNAL

KOCHI BENCH, COURT NO:1

LIST OF PENDING PETITIONS/APPLICATIONS/DOCUMENTS ARCHIVED AS PER ORDER DATED 28.09.2026 ISSUED UNDER RULE 28(4) of the NCLT Rules,2016.

28.09.2026

Sl. No	Dairy No,E-Filing No & DATE	DOCUMENT TYPE & CASE NUMBER	NAME OF PETITIONER	NAME OF RESPONDENT	NAME OF ADVOCATE/ PROFESSIONAL	DEFECT NOTIFIED DATE	REMARKS
1	1710/2026 3214117/00595/2026 21.05.2026	Fresh Caveat	KSIDC	South India Wires & Ropes Ltd	Akhil Suresh	16.06.2026	
2	3214117/00668/2026 10.06.2026	Rule 63 Appeal	Sunworld Vitrified Pvt Ltd	Registrar NCLT, Kochi Bench	Sankalp Shrivastav	16.06.2026	
3	3214117/00665/2026 10.06.2026	Rule 63 Appeal	Sunworld Vitrified Pvt Ltd	Registrar NCLT, Kochi Bench	Sankalp Shrivastav	16.06.2026	
4	3214117/00606/2026 25.05.2026	Fresh CP (Sec 241-242)	Ashraf PB	Vadakkedath Industries Pvt Ltd & 6 Others	KK Nasseer & Associates	25.06.2026	
5	2015/2026 3214117/00705/2026 25.06.2026	Fresh CAVEAT	C.A George Varkey	Tenny Jose	Pradeep Joy	30.06.2026	
6	321411700000675/2026 12.06.2026	Caveat	Hinduja Leyland Finance Ltd	Prakash Takhtalmal Kothari	ARV Chambers of Law	01.07.2026	
7	3214117/00792/2026 15.07.2026	Fresh IA In CP(IB)/49/KOB/2023	Lakshmanan Krishnan, Bankruptcy Trustee	KG Paul	Siddhi Butala Mehta	03.07.2026	
8	2075/2026 3214117/00718/2026 01.07.2026	Fresh IA In Company Appeal/124/KOB/2020	Jewel Residency pvt ltd	ROC,Kerala	Shameem Ahamed	03.07.2026	Hardcopy taken back
9	2064/2026 3214117/000729/2026 02.07.2026	Fresh Caveat	AKS Cold Storage Ltd	Canara Bank	Jinish Paul	03.07.2026	
10	3214117/00582/2026 15.05.2026	Fresh IA In CP(IB)/08/KOB/2026	AAA Insolvency Professionals LLP	Imost Academy India Pvt Ltd	Ankit Goel	10.07.2026	
11	3214117/00217/2026 03.03.2026	Fresh IA In CP(IBC)/18/KOB/2023	Ramji Mahadevan, (RP of Mr. Sukesh MK)		S Sathiyarayanan	10.07.2026	
12	3214117001442026/5 09.07.2026	Reply R2 & R3 In CP(C/ACT)/06/KOB/2026	Nadaparambil Sivaraman Silpa	Auster Lifescience Pvt Ltd & 6 Others	F Raymond Albyness	15.07.2026	
13	3214117007582026/2 14.07.2026	Vakalath In CP(C/ACT)/40/KOB/2026	Hiras KM	Pearl City Marine Products Ltd	Akhil Suresh	16.07.2026	



14	2265/2026 3214117/00805/2026 16.07.2026	Fresh Caveat	Zouthern Spicekart E-auction Pvt Ltd	Jayas K J & Ors	Akhil Suresh	17.07.2026	
15	3214117/00810/2026 18.07.2026	Fresh IA In CP(IB)/257/NCLT/AHM/2023	Bimal Desai (Liquidator)	Nil	Mayur Jugtawat	20.07.2026	
16	3214117/00793/2026 15.07.2026	Fresh IA In CP(IB)/46/KOB/2023	Lakshmanan Krishnan, Bankruptcy Trustee	Mathew John	Siddhi Butala Mehta	23.07.2026	
17	3214117/00791/2026 15.07.2026	Fresh IA In CP(IB)/45/KOB/2023	Lakshmanan Krishnan, Bankruptcy Trustee	Annu Mathew	Siddhi Butala Mehta	23.07.2026	
18	3214117/00790/2026 15.07.2026	Fresh IA In CP(IB)/48/KOB/2023	Lakshmanan Krishnan, Bankruptcy Trustee	Reena Paul	Siddhi Butala Mehta	23.07.2026	
19	3214117007102026/1 22.07.2026	Rejoinder In CP(C/ACT)/18/KOB/2026	Biju Varghese	Mangalam Hospitals Pvt Ltd	Saji Isaac KJ	24.07.2026	
20	3214117/00785/2026 15.07.2026	Fresh IA In CP(IBC)/50/KOB/2023	JM Financial Assests Re construction Company Ltd	Nil	Siddhi Butala Mehta	28.07.2026	
21	3214117/00847/2026 28.07.2026	Fresh IA In CP(C/ACT)/102/CHE/2025	AM Gopalan & Others	Gokulam Logistics Pvt Ltd & Others	Sreepriya Kalarikkal	29.07.2026	
22	321400000851/2026 29.07.2026	Caveat	Dr. Vineeth Abraham	Ambica Praveesh	Akhil Suresh	30.07.2026	
23	3214117/00840/2026 23.07.2026	Fresh IA In CP(IBC)/29/KOB/2025	Samunnati Finance Pvt Ltd	SPP Insolvency Professional LLP	Avinash Krishnan Ravi	31.07.2026	
24	321411700000862/2026 01.08.2026	Fresh Caveat	CA George Varkey	Tenny Jose	Pradeep Joy	04.08.2026	
25	3214117/0878/2026 31.07.2026	Fresh Company Appeal (Sec 252)	Treat Yourself India Pvt Ltd	The Registrar of Companies	Sandeep Jayachandran	05.08.2026	
26	3214117011682025/180 10.06.2025	Vakalath In CA(CAA)/02/KOB/2026	Aesthetic Gold Ornaments Pvt Ltc & 51 Others And Malabar Gold and Diamonds Ltd	Nil	Manjula Devi	15.06.2026	
27	3214117003772026/2 16.06.2026	Affidavit of Service In Company Appeal(C/ACT)/06/KOB/2026	Noordheen Hydrose	Registrar of Companies, Kerala	P James Victor Rajkumar	17.06.2026	
28	1974/2026 3214117001892026/9 17.06.2026	List Of Authorities In CP(IBC)/10/KOB/2026	Morgan Securities and Credits Pvt Ltd	BPL Limited	Cyriac Tom	19.06.2026	
29	1982/2026 3214117004892026/1 19.06.2026	Reply(R1) IN IA(IBC)/249/KOB/2026 IN IA(IBC)/432/KOB/2025 IN IBA/11/KOB/2020	Samson T George & Others	George Thomas & Others	Mayur Jugtawat	24.06.2026	
30	3214117004622026/1 19.06.2026	Reply-R1 In IA(IBC)/237/KOB/2026 In IA(IBC)/407/KOB/2025 In IBA/11/KOB/2020	Samson T George & Others	K.M Abdul Jaleel & Others	Mayur Jugtawat	24.06.2026	



Handwritten signature in blue ink, appearing to read 'जयदीप - 321'.

31	3214117003212026/1 01.07.2026	Reply R2 & R2 In IA(C/ACT)/54/KOB/2026 In CP(C/ACT)/25/KOB/2023	Reghu Venugopal & Others	The Standard Tile & Clay Works Pvt Ltd & Others	Iyer & Iyer	02.07.2026	
32	3214117010022025/9 02.07.2026	Reply In IA(IBC)/417/KOB/2025 In IBA/11/KOB/2020	K Easwara Pillai	Annie Abraham, Liquidator	Akhil Suresh	06.07.2026	
33	2066/2026 3214117000272026/5 02.07.2026	Reply (R4 TO R6) In IA(IBC)/107/KOB/2026 IN IBA/11/KOB/2020	Padhalaghat Latha Ramdas	Annie Abraham, Liquidator	Akhil Suresh	07.07.2026	Hardcopy taken back
34	2108/2026 3214117008222025/6 03.07.2026	Summary of Submission in IA(C/ACT)/153/KOB/2025 IN CP(C/ACT)/28/KOB/2023	CM Mohammed & Anr	Dr. Hyderali Kalliyath & Ors	Sukumar Nainan Oommen	08.07.2026	
35	3214117008692025/6 25.06.2026	Reply R1 - R3 In CP(C/ACT)/38/KOB/2025	Joy Thomas	Earl Corvus Habita Pvt Ltd & Others	Karol Mathews	08.07.2026	
36	3214117004292026/6 06.07.2026	OL Report In CP(CAA)/01/KOB/2026	Bhima Boutique Pvt Ltd	NIL	Official Liquidator	08.07.2026	
37	3214117001732026/2 07.07.2026	Memo In IA(IBC)(DIS)/02/KOB/2026 In IBA/258/CB/2019	C. Prabhakaran, Liquidator	Excel Glasses Ltd	Manoj Kumar	10.07.2026	
38	2243/2026 3214117011592024/1 14.07.2026	Affidavit of Service IN CP(IBC)/17/KOB/2026	Raychem RPG Pvt Ltd	Soura Natural Energy Solutions India Pvt Ltd	Thomas P Kuruvilla	14.07.2026	
39	2274/2026 3214117004382026/2 13.07.2026	Memo IN IA(C/ACT)/113/KOB/2026 IN CP(C/ACT)/13/KOB/2024	Toshima Biju Varghese & Anr	Mangalam Publications Pvt Ltd & Ors	AC Venugopal	15.07.2026	
40	2270/2026 3214117006342026/3 16.07.2026	Memo IN Contempt Petition(IBC)/01/KOB/2026 IN IA(IBC)/39/KOB/2026 IN CP(IBC)/28/KOB/2025	Jasin Jose	K Ajayachandran Nair	Ismail Shahar	17.07.2026	
41	3214117011592024/3 20.07.2026	Rejoinder In CP(IBC)/17/KOB/2026	Raychem RPG Pvt Ltd	Soura Natural Energy Solutions India Pvt Ltd	Thomas P Kuruvilla	21.07.2026	
42	2304/2026 3214117000062025/14 21.07.2026	Affidavit (R1) IN IA(IBC)/24/KOB/2025 IN CP(IBC)/38/KOB/2023	K K Jose	Renju Jose	Sushant Kareer	22.07.2026	
43	3214117003282026/12 22.07.2026	Document In CP(IBC)/11/KOB/2026	Make India Impex	Reliteaur Foods Pvt Ltd	Devarajan Raman	24.07.2026	
44	2271/2026 3214117006342026/2 11.07.2026	Reply In Contempt Petition(IBC)/01/KOB/2026 IN IA(IBC)/39/KOB/2026 IN CP(IBC)/28/KOB/2025	Jasin Jose	K Ajayachandran Nair	Ismail Shahar	27.07.2026	
45	3214117000652026/7 30.05.2026	Rejoinder In IA(IBC)/18/KOB/2026 In IBA/11/KOB/2020	Rafeek Mathilakath	Annie Abraham, Liquidator	Mayur Jugtawat	28.07.2026	



46	3214117002272026/3 27.07.2026	Memo In CP(C/ACT)/09/KOB/2026	Yamuna Constructions Pvt Ltd	The Registrar of Companies, Kerala	CS. Akash Binoy	28.07.2026	
47	3214117007412026/1 28.07.2026	Affidavit of Service In IA(IBC)/300/KOB/2026 In CP(IB)/45/KOB/2021	K Easwara Pillai (Liquidator)	Canara Bank	Pranoy Harilal	29.07.2026	
48	2535/2026 3214117007412026/2 29.07.2026	Vakalath In IA(IBC)/300/KOB/2026 In CP(IB)/45/KOB/2021	K Easwara Pillai (Liquidator)	Canara Bank	Pradeep Joy	30.07.2026	
49	2474/2026 32141170011592024/7 30.07.2026	Written Submission in CP(IBC)/19/KOB/2026	Raychem RPG Pvt LTD	Soura Natural Energy Solutions	J Sagar Associates	30.07.2026	
50	2494/2026 3214117007532026/3 31.07.2026	Counter (R7 & R8) IN IA(C/ACT)/163/KOB/2026 IN CP(C/ACT)/11/KOB/2026	Smitha Ramady Prakashan	Vinod Monyamma Subramaniam Pillai & 13 Anothers	Sreepriya Kalarikkal	03.08.2026	
51	2489/2026 3214117006792026/1 31.07.2026	Vakalath In CP(C/ACT)/39/KOB/2026	Banerjee R	Sinkar Animal Feed Industries Pvt Ltd	MG Sajeev Kumar	03.08.2026	
52	3214117000492019/34 03.08.2026	Common Written Submission R6-R7 In CP/69/KOB/2019 & CP/71/KOB/2019 & CP/72/KOB/2019	T.R Venugopal	Nil	Menon & Pai	03.08.2026	
53	3214117000502019/26 31.07.2026	Written Submissions (R1, R6 & R7) In CP/69/KOB/2019	T.R Venugopal & Others	Yamuna Roller Flour Mills Pvt Ltd	Anil D Nair	03.08.2026	

Handwritten signature and date: 28/9/2026

DEPUTY REGISTRAR
NCLT, KOCHI BENCH

